

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 197/2002
in
OA 1770/2002

(2)

New Delhi this the 19 th day of September, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).
Hon'ble Shri S.A.T. Rizvi, Member (A).

Shri S. Sugunan,
S/o late Shri P.K. Srinivasan,
R/o D-503, P.V. Hostel,
Lodhi Road,
New Delhi-110003.

... Applicant.

Versus

Union of India through
The Defence Secretary,
Ministry of Defence,
South Block,
New Delhi-110011.

... Respondent.

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

We have considered the submissions in RA 197/2002. There is no allegation in the Review Application that there is an error apparent on the face of the record or any other sufficient grounds as provided in Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 and Rule 17 of the Central Administrative Tribunal (Procedure) Rules, 1987. RA 197/2002 is accordingly dismissed.


(S.A.T. Rizvi)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

'SRD'